

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : KARISMAA FOUNDATION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/s. RANIK Associates Advocates	Counsel for Petitioner	M. B. S.
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M/s Nithyaan & Vaibhava	Counsel for Respondent	98432 94537
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ORDER

Proxy representing counsel for petitioner on record present and filed an affidavit showing proof of service of notice to the respondent. Counsel for respondent present and undertakes to file vakalat. He also stated that he has not received the documents from the other side. Counsel for petitioner is directed to furnish copy of the same to the respondent. Time extended at request for filing counter by the respondent and also for submissions by both the sides. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)